

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 33/(MAH)/2010
CA No.

CORAM:

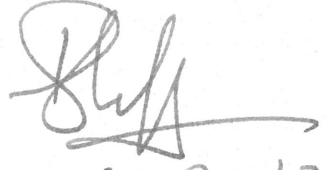
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE PARTIES: Mr. Dilipkumar Shrivastava
V/s.
M/s. Sudeep Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	K.K. Shoff	Advocate for R1 to R5	 21.2.17

Common Order

T.C.P. No. 32 & 33/111/CLB/MB/MAH/2010

T.C.P. No. 97 & 98/397-398/CLB/MB/MAH/2010

At request of the parties, list this matter for hearing on 31.03.2017

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).